

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

THIRTEENTH REPORT

(Presented on 18-11-1985)

The Business Advisory Committee held a sitting on Monday, the 18th November, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each :—

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| (1) Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1985. | } | 1 hour |
| (2) The Representation of the People (Amendment) Bill, 1985 (To replace Ordinance). | | |
| (3) Discussion on the Resolutions seeking disapproval of the Payment of Bonus (Amendment) Ordinance (Nos. 6 and 8), 1985 | } | 2 hours |
| (4) The Payment of Bonus (Second Amendment) Bill, 1985 (To replace Ordinances) | | |
| (5) Discussion on the Resolution seeking disapproval of the Aircraft (Amendment) Ordinance, 1985. | } | 2 hours |
| (6) The Aircraft (Amendment) Bill, 1985 (To replace Ordinance.) | | |
| (7) The National Airports Authority Bill, 1985. | | 2 hours |
| (8) The Sick Industrial Companies (Special Provisions) Bill, 1985. | | 5 hours |
| (9) The Inland Waterways Authority of India Bill, 1985. | | 3 hours |
| (10) Discussion on the Third and Fourth Reports of the Commission for Scheduled Castes and Scheduled Tribes. | | 6 hours |
| (11) The Dock Workers (Safety, Health and Welfare) Bill, 1985. | | 2 hours |
| (12) The Citizenship (Amendment) Bill, 1985. | | 3 hours |
| (13) Discussion under rule 193 regarding crash in prices of agricultural products. | | On Thursday 21 November, 1985 at 4 P.M. |

NEW DELHI:

November 18, 1985

Kartika 27, 1907 (Saka)

BAL RAM JAKHAR,

Chairman,
Business Advisory Committee.